

I/352169/2021

	<p>सीमा शुल्क के आयुक्त का कार्यालय, जी. एस. टी. भवन, 41/ए, ससून रोड, पुणे-411001 OFFICE OF THE COMMISSIONER OF CUSTOMS, GST BHAVAN, 41/A, SASSOON ROAD, PUNE-411001 Ph. No:020-26051851/848,</p>
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प्रति,

1. The Director General, Narcotics Control Bureau, Ministry of Home Affairs, West Block, No. 1, Wing No. 5, R. K. Puram, New Delhi – 110 066.
2. The Director General, Directorate of Revenue Intelligence, 'D' Block, I.P. Bhawan, I.P.Estate, New Delhi – 110 002.
3. The Director General, Directorate General of Goods & Service Tax Intelligence, West Block VIII, Wing No. VI, 2nd Floor, R. K. Puram, New Delhi – 110 066.
4. The Commissioner, Directorate of Legal Affairs, 4th Floor, Rajendra Bhawan, 210, Deendayal Upadhyay Marg, New Delhi – 110 002.
5. The Additional Director General, Directorate General of Systems, Risk Management Division, 13, Sir Vithaldas Thackersey Marg, Opp Patkar Hall, New Marin Lines, Mumbai – 400 020.
6. All Chief Commissioners, Customs, Customs (Prev.), Goods & Service Tax, Goods & Service Tax (Audit).
7. Commissioners, GST Commissionerates, Pune I/II/Kolhapur/Goa/Audit- I/Audit-II.
8. Directorate General of GST Intelligence, Pune Zonal Unit.
9. Deputy/Assistant Commissioners of All Customs Divisions / ICDs/ CFR/ SIIB / AIU, Customs, Pune

महोदया / महोदय,

विषय: Legal verification of AEO-T1 applications under AEO program –संबंधित।

Please refer to the letter F.No.450/179/2009-Cus IV (Pt) dated 02.01.2017 issued by

I/352169/2021

the Director Customs and the letter F. No.1380/65/2016 dated 11.01.2017 of PM AEO DGPM on the above subject matter and Para iv of CBEC Cir 03/2018 dt. 17.01.2018 (available on CBEC website (**Home -> Departmental Officers -> System / Home -> Public Information -> Indian AEO Programme**)).

2. The **Importer / Exporter / Custodian / Customs Broker**, as mentioned below have applied for **AEO-T1** Status online. The details of the Directors / Proprietor / Partner and its branches may be obtained through <http://dgft.gov.in> .

Sl. No.	Name of the applicant	IEC No. **	GST No.
1	M/s Thyssenkrupp Industries India Pvt. Ltd.	0388012129	27AAACK1947K1ZD

**** Your Legal compliance should include in respect of all branches of the applicant as declared by the applicant under the IEC registration.**

3. It is requested that details as mentioned below against the above applicant and its Directors / Proprietor / Partner Person entities may be sent to this office on this office e-mail id: aeo.cuspune@gov.in within 14 days from date of issue/upload of this letter on CBIC website.

(i) SCNs issued to them during the last three financial years.

(ii) Show Cause Notice issued to them during last three financial years involving fraud, forgery, outright smuggling, clandestine removal of excisable goods or cases where Service Tax has been collected from customers but not deposited to the Government.

(iii) Case wherein prosecution has been launched or is being contemplated against the applicant or its senior management.

(iv) Ratio of disputed duty demand or Drawback demanded or sought to be denied in SCN issued under Custom Act 1962 (other than those mentioned in (I) & (II) above) during last three Financial Year to the total duty paid or Drawback claimed during the same period i.e. last three Financial Year.

4. The details may include issue in brief, date of SCN/order and revenue implication. In case this applicant has come to any adverse notice of the department/Govt., details may be communicated.

5. These details are necessary to run a background check on compliance record submitted by the party for the last three years in terms of Para 3.2 of the Customs Circular No.33/2016 dated 22.07.2016.

6. In case no comments are received within 14 days, it will be presumed that you have no objection in granting "AEO" status to the above applicants. Moreover, if any incidence of disreputation of the applicants comes to your notice now or in future, the same may also be informed to us.

भवदीया,

I/352169/2021

(हिमानी धमीजा)
उप-आयुक्त (सी.आर.एम.)
ए.ई.ओ.-कक्ष, सीमा शुल्क, पुणे

संलग्न: a/a

प्रतिलिपि प्रेषित:

1. The AEO Programme Manager, Directorate of International Customs, Central Board of Excise & Customs, Jeevan Bharti Building 2nd Tower, 5th Floor, Connaught Place, New Delhi – 110 001.
2. The J. S. (Customs), CBEC, North Block, ICEGATE, Directorate General of Systems & Date Management, New Delhi.
3. The Addl. Director General (Systems), ICEGATE, Directorate General of Systems & Data Management, New Delhi.
4. The Superintendent (EDI), Customs, Pune – for uploading in Pune Customs website and CBIC AEO Web portal.